

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH**


C.P. No.112/241-242/NCLT/AHM/2018

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2019**

Name of the Company: Harsh Dubal & Anr  
V/s  
White River Corporation Pvt Ltd & Ors

Section of the Companies Act : Section 241-242 of the Companies Act 2013.

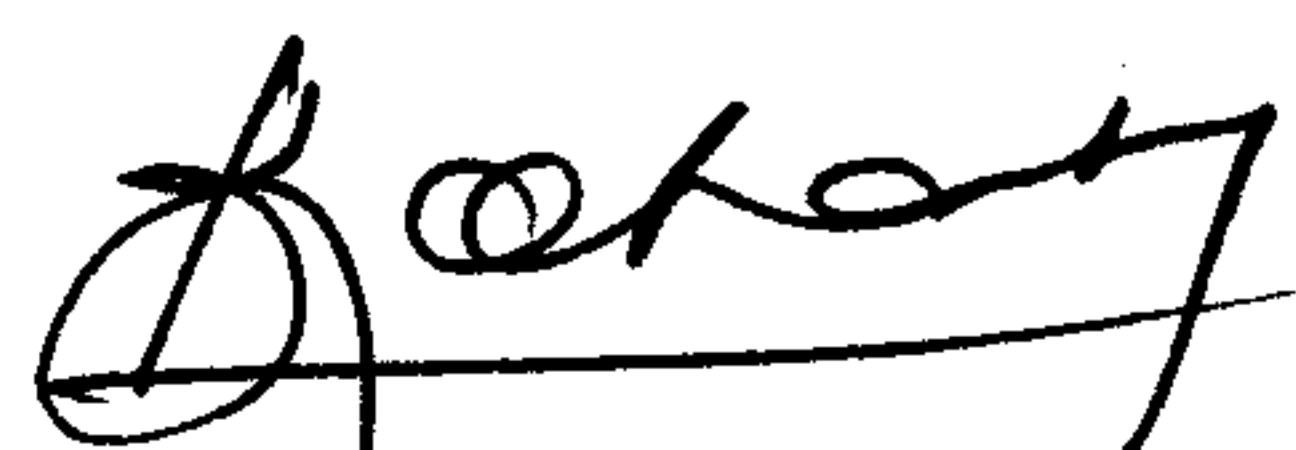
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ms. Himani Chhabra	Adv	Respondent	
for	2. Jhakkare & Patwa			


**ORDER**

The Respondent is represented through respective Counsel(s).

A leave note is received from the Petitioner Counsel, hence the matter is adjourned.

List the matter on 28.01.2020.

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(MANORAMA KUMARI)  
MEMBER (JUDICIAL)

Dated this the 11th day of December, 2019.